

A/74

C-7

Central Administrative Tribunal
Circuit Bench Lucknow

T.A.No.1074/87(T)

S.P.Sharma

.....

Applicant.

Vs

Union Of India (Finance).....

Respondents.

19.9.91

Hon. Mr. Justice U.C.Srivastava V.C.

Hon. Mr. A.B.Gorthi A.M.

None appears for the applicant.

It appears that the applicant is not interested in pursuing the matter. Even the notice had been issued to the applicant.

The application is dismissed for default of the applicant.

Sd/
A.M.

Sd/
V.C.

// True Copy //

AKG

Section Officer
Central Administrative Tribunal
Circuit Bench
LUCKNOW

Vkm